

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-538

IB-156/PB/2017
IA/706/2022

IN THE MATTER OF:

Reliance Commercial Finance Ltd.

Vs.

Ved Cellulose Ltd.

....Applicant

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 01.03.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :
For the Respondent : Ms. Sanya Arora
For the EPFO/RPFC : Adv B.B. Pradhan

ORDER

Due to paucity of time, list the matter on **23.03.2023**.

Sd/-

(Court Officer)